

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4874
ANSWERED ON:25.04.2013
DRI HOUSING LOAN
Kanubhai Patel Jayshreeben

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Differential Rate of Interest (DRI) housing loan is available to beneficiaries of State Government BPL housing schemes in the same way as Indira Awas Yojana (IAY) beneficiaries;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the DRI Scheme proposed to be extended to BPL beneficiaries of housing assistance schemes sponsored by the State Government other than SC/ST families;
- (d) if so, the details thereof;
- (e) whether the limit of twenty thousand rupees for DRI loan per Indira Awas Yojana proposed to be enhanced to Fifty thousand rupees; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a)&(b): As per existing instructions, loan under Differential Rate of Interest (DRI) Scheme is not available to the beneficiaries of State Government Housing Schemes.
- (c)to(f): At present, no decision has been taken for extension of DRI Scheme to BPL beneficiaries of housing assistance schemes of State Governments and enhancement of loan amount admissible for IAY houses.